



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/1991/2761/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sutham Das,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the 20th May, 2019.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. DJDH/1498/2019, dtd. 16.05.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 17.05.2019, along with station leave permission w.e.f. the morning of 17.05.2019 till the morning of 20.05.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/1991/2762/1 dated 20'05'19
Copy to.

- ✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)